

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-187(PB)/2017

IN THE MATTER OF:

Kaizen Life Science Pvt. Ltd.
And Bullish Trading Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

Sh. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner:
For the Income Tax Deptt. :

Mr. Rajeev K. Goel, Advocate
Ms. Easha Kadian, Mr. Omkar Singh for
Ms. Lakshmi Gurung, Standing Counsel

ORDER

Learned Counsel for the Income Tax Department states that the report has been filed in the registry. The Registry shall locate the same and attached with the Paper Book.

List the matter on 9th February, 2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)